

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA

STARRED QUESTION NO- 406

ANSWERED ON 28.03.2025

CRIME AGAINST MINORITY COMMUNITIES IN PAKISTAN

†*406 SHRI ARUN KUMAR SAGAR

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

(a) whether the Government is aware of the heinous crimes being committed continuously against the people belonging to the minority communities in Pakistan;

(b) if so, the details thereof;

(c) whether the Government has taken/proposes to take any steps at international level to provide security to the minority communities living in Pakistan and to protect their religious places; and

(d) if so, the details thereof?

ANSWER

MINISTER OF EXTERNAL AFFAIRS

(DR. SUBRAHMANYAM JAISHANKAR)

(a) to (d) A statement is laid on the table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF THE
LOK SABHA STARRED QUESTION NO. †*406 FOR REPLY ON
28.03.2025 REGARDING CRIME AGAINST MINORITY COMMUNITIES
IN PAKISTAN ASKED BY SHRI ARUN KUMAR SAGAR**

The Government of India, has regularly come across reports of atrocities committed against the minority communities in Pakistan, including various incidents of intimidation, persecution, killing, abduction, forced conversions and forced marriages.

It is the responsibility of the Government of Pakistan to discharge its constitutional obligations towards its citizens, including those from the minority communities. Based on the reports of atrocities against minorities in Pakistan, the Government of India has, from time to time, taken up the matter with the Government of Pakistan and asked it to take steps to protect and to promote the safety, security and the well being of its minority communities.

India has, on several occasions, highlighted the conditions of minorities and violation of their human rights in Pakistan, including at the United Nations Human Rights Council in Geneva.
